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SLP(Crl.)No. 521 OF 2004  
ITEM No.36

Court No. 3

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No. 521/2004

(From the judgement and order dated 01/07/2003 in DBCRL 19/99  
of The HIGH COURT OF RAJASTHAN AT JAIPUR)

BHAROSI @ RAM BHAROSI

Petitioner (s)

VERSUS

STATE OF RAJASTHAN

Respondent (s)

( With Office Report )

Date : 30/04/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE  
HON'BLE MR. JUSTICE B.P. SINGH

For Petitioner (s)

Mr. Ajit Kumar Pande,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following  
O R D E R

Office is directed to translate the evidence into English and provide a copy of the same to the learned amicus curiae.

[Ganga Thakur][Shelly Sengupta]  
P.S. to Registrar Court Master